NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/376/ (IB)/2017

NAME OF THE PETITIONER(S)

: RELIGARE FINVEST LTD

NAME OF THE RESPONDENT(S)

: BRILLIANT TUTORIALS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. As seen the order dated 9.6.2017, Shri S Namasivayam, counsel for the petitioner was present. But he was absent on 12.7.2017 and also no representation today. Therefore, the matter is dismissed in default.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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